

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 11th of October, 2023

No.HC.VII-17/2023/10067/A. Shri Dhruvad Kashyap Das, District & Sessions Judge, Cachar, Silchar, is transferred and posted as Presiding Officer, Industrial Tribunal, Dibrugarh vice Smti Sangeeta Gogoi Bora, already transferred.

Shri Das will hand over charge of his Court and office to the Addl. District & Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10068/A. Shri Biprajit Roy, Member, MACT, Dhubri is transferred and posted as District & Sessions Judge, Cachar, Silchar, vice Shri Dhruvad Kashyap Das transferred.

Shri Roy will hand over charge of his Court and office to the District & Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10069/A. Smti Rubina Sarmah, Addl. District & Sessions Judge-cum-Special Judge (POCSO), Golaghat is transferred and posted as Presiding officer, Industrial Tribunal, Cachar, Silchar, vice Shri Basab Bijay Bhattacharjee already retired on superannuation.

Smti Sarmah will hand over charge of her Court and office to the District & Sessions Judge, Golaghat and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10070/A. Smti Poli Kataki, Addl. District & Sessions Judge-cum-Special Judge (POCSO), Dhubri is posted in the same station as Member, MACT, Dhubri, vice Shri Biprajit Roy transferred.

Smti Kataki will hand over charge of her Court and office to the District & Sessions Judge, Dhubri and join her new assignment immediately.

No.HC.VII-17/2023/10071/A. Shri Kalyanjit Saikia, Addl. District & Sessions Judge, Bijni, Chirang is transferred and posted as Member, MACT, Nagaon, vice Shri Kaushik Hazarika already transferred.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and in his absence to the senior most Judicial officer at the station and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10072/A. Smti Angjeeta Mahanta, Addl. District & Sessions Judge-cum-Special Judge (POCSO), Morigaon is posted in the same station as Addl. District & Sessions Judge, Morigaon.

Smti Mahanta will hand over charge of her Court and office to the District & Sessions Judge, Morigaon and join her new assignment immediately.

No.HC.VII-17/2023/10073/A. Smti Nazmee Ayysha Ahmed, Addl. Sessions Judge-cum-Special Judge (POCSO), Sivasagar is transferred and posted as Addl. District & Sessions Judge-cum-Special Judge (POCSO), Morigaon, vice Smti Angjeeta Mahanta transferred.

Smti Ahmed will hand over charge of her Court and office to the District & Sessions Judge, Sivasagar and proceed to join her new assignment immediately.

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No.HC.VII-17/2023/10074/A. Shri Sushil Kumar Kabra, Addl. District & Sessions Judge, FTC, Dibrugarh is posted in the same station as Addl. District & Sessions Judge, Dibrugarh, vice Shri Subhrangshu Dhar already transferred.

Shri Kabra will hand over charge of his Court and office to the District & Sessions Judge, Dibrugarh and join his new assignment immediately.

No.HC.VII-17/2023/10075/A. Shri Nisanta Goswami, Addl. District & Sessions Judge, FTC, Sonitpur, Tezpur is transferred and posted as Addl. District & Sessions Judge, FTC No.3, Kamrup (M), Guwahati, vice Shri Sujit Kumar Ghosh already transferred.

Shri Goswami will hand over charge of his Court and office to the District & Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10076/A. Shri Kumud Chandra Boro, Addl. District & Sessions Judge No.3, Nagaon is transferred and posted as Addl. District & Sessions Judge, FTC, Biswanath, vice Smti. Tasfia Hussain already transferred.

Shri Boro will hand over charge of his Court and office to the District & Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10077/A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No.E-282786/4 dated 3rd October, 2023 has been pleased to appoint the following officers in Grade-I of the Assam Judicial Services on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the Officers

1. Shri Abdul Mazid Md. Mahiuddin,
Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Lakhimpur.
2. Smti Monmee Sarma,
Secretary, District Legal Services Authority, Darrang, Mandaldoi.
3. Shri Rupak Rajak,
Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kokrajhar.
4. Smti Jyotshna Das,
Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Chirang, Kajalgaon.
5. Smti Dimple Boro,
Counsellor, Family Court, No. 1, Kamrup(M), Guwahati.
6. Shri Vijay Kumar Singh,
Chief Judicial Magistrate, Jorhat.
7. Smti Mili Hussain,
Civil Judge (Sr. Division) & Asstt. Sessions Judge, Jorhat.
8. Shri Nur Muhammad Abdullah Ahmed,
Secretary, District Legal Services Authority, Silchar, Cachar.
9. Shri Abdul Kader,
Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Goalpara.

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10. Smti Mamta Bhadani,
Chief Judicial Magistrate, Darrang, Mangaldoi.
11. Smti Bipaakkhi Borthakur
Secretary, District Legal Services Authority, Charaideo.
12. Shri Chaturjya Prasad Talukdar,
Chief Judicial Magistrate, Kamrup(M), Guwahati.

No.HC.VII-17/2023/10078/A. On promotion from Grade-II to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl No.	Name of the Officers	Designation and place of posting	Head-Quarters/station
1.	Shri Abdul Mazid Md. Mahiuddin	Addl. District & Sessions Judge, FTC, Sonitpur, Tezpur	Tezpur
2.	Smti Monmee Sarma	Addl. District & Sessions Judge, Baksa	Mushalpur
3.	Shri Rupak Rajak	Addl. District & Sessions Judge, Chirang	Kajalgaon
4.	Smti Jyotshna Das	Addl. Sessions Judge-cum-Special Judge (POCSO), Sivasagar	Sivasagar
5.	Smti Dimple Boro	Addl. District & Sessions Judge, FTC No.5, Kamrup (M), Guwahati	Guwahati
6.	Shri Vijay Kumar Singh	Addl. District & Sessions Judge, FTC, Dibrugarh	Dibrugarh
7.	Smti Mili Hussain.	Addl. District & Sessions Judge No.3, Nagaon	Nagaon
8.	Shri Nur Muhammad Abdullah Ahmed	Addl. District & Sessions Judge, Golaghat	Golaghat
9.	Shri Abdul Kader	Addl. District & Sessions Judge, Bijni	Bijni
10.	Smti Mamta Bhadani	Addl. District & Sessions Judge-cum-Special Judge (POCSO), Dhubri	Dhubri
11.	Smti Bipaakkhi Borthakur	Addl. District & Sessions Judge-cum-Special Judge (POCSO), Golaghat	Golaghat
12.	Shri Chaturjya Prasad Talukdar	Addl. District & Sessions Judge No.4, Nagaon	Nagaon

No.HC.VII-17/2023/10079/A. In exercise of the powers conferred under Sub Section(3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and place them on officiating basis as per Rules, as Additional Sessions Judge of the Sessions Divisions with Head-quarters as shown below against their names to

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exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-Quarter/station
1.	Shri Abdul Mazid Md. Mahiuddin	Sonitpur	Tezpur
2.	Smti Monmee Sarma	Baksa	Mushalpur
3.	Shri Rupak Rajak	Chirang	Kajalgaon
4.	Smti Jyotshna Das	Sivasagar	Sivasagar
5.	Smti Dimple Boro	Kamrup (M)	Guwahati
6.	Shri Vijay Kumar Singh	Dibrugarh	Dibrugarh
7.	Smti Mili Hussain	Nagaon	Nagaon
8.	Shri Nur Muhammad Abdullah Ahmed	Golaghat	Golaghat
9.	Shri Abdul Kader	Chirang	Bijni
10.	Smti Mamta Bhadani	Dhubri	Dhubri
11.	Smti Bipaakhi Borthakur	Golaghat	Golaghat
12.	Shri Chaturjya Prasad Talukdar	Nagaon	Nagaon

No.HC.VII-17/2023/10080/A. Shri Abdul Mazid Md. Mahiuddin, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Lakhimpur is transferred on promotion and posted as Addl. District & Sessions Judge, FTC, Sonitpur, vice Shri Nisanta Goswami transferred.

Shri Mahiuddin will hand over charge of his Court and office to the District & Sessions Judge, Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10081/A. Smti. Monmee Sarma, Secretary, District Legal Services Authority, Darrang, Mangaldai is transferred on promotion and posted as Addl. District & Sessions Judge, Baksa, vice Shri Kaushik Hazarika already transferred.

Smti. Sarma will hand over charge of her office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Darrang and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10082/A. Shri Rupak Rajak, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Kokrajhar is transferred on promotion and posted as Addl. District & Sessions Judge, Chirang, vice Shri Kalyanjit Saikia already transferred.

Shri Rajak will hand over charge of his Court and office to the District & Sessions Judge, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10083/A. Smti. Jyotshna Das, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Chirang is transferred on promotion and posted as Addl. District & Sessions Judge-cum-Special Judge (POCSO), Sivasagar, vice Smti. Nazmee Ayysha Ahmed transferred.

Smti. Das will hand over charge of her Court and office to the District & Sessions Judge, Chirang and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10084/A. Smti. Dimple Boro, Counsellor, Family Court No.1, Kamrup (M), Guwahati is promoted and posted as Addl. District & Sessions Judge (FTC) No.5, Kamrup (M), Guwahati, vice Shri Abhijit Kumar Baruah already transferred.

Smti. Boro will hand over charge of her office to the Principal Judge, Family Court No.1, Kamrup (M), Guwahati and join her new assignment immediately.

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No.HC.VII-17/2023/10085/A. Shri Vijay Kumar Singh, Chief Judicial Magistrate, Jorhat is transferred on promotion and posted as Addl. District & Sessions Judge (FTC), Dibrugarh, vice Shri Sushil Kumar Kabra transferred.

Shri Singh will hand over charge of his Court and office to the Addl. Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10086/A. Smti. Mili Hussain, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Jorhat is transferred on promotion and posted as Addl. District & Sessions Judge No.3, Nagaon, vice Shri Kumud Chandra Boro transferred.

Smti. Hussain will hand over charge of her Court and office to the District & Sessions Judge, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10087/A. Shri Nur Md. Abdullah Ahmed, Secretary, District Legal Services Authority, Cachar, Silchar is transferred on promotion and posted as Addl. District & Sessions Judge, Golaghat, vice Shri Nasim Akhtar already transferred.

Shri Ahmed will hand over charge of his office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10088/A. Shri Abdul Kader, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Goalpara is transferred on promotion and posted as Addl. District & Sessions Judge, Bijni, vice Shri Kalyanjit Saikia transferred.

Shri Kader will hand over charge of his Court and office to the District & Sessions Judge, Goalpara and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10089/A. Smti. Mamta Bhadani, Chief Judicial Magistrate, Darrang, Mangaldai is transferred on promotion and posted as Addl. District & Sessions Judge (POCSO), Dhubri, vice Smti. Poli Kataki transferred.

Smti. Bhadani will hand over charge of her Court and office to the Addl. Chief Judicial Magistrate, Darrang, Mangaldai and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10090/A. Smti. Bipaakkhi Borthakur, Secretary, District Legal Services Authority, Charaideo is transferred on promotion and posted as Addl. District & Sessions Judge-cum-Special Judge (POCSO), Golaghat, vice Smti. Rubina Sarmah transferred.

Smti. Borthakur will hand over charge of her office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Charaideo and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10091/A. Shri Chaturjya Prasad Talukdar, Chief Judicial Magistrate, Kamrup (M), Guwahati is transferred on promotion and posted as Addl. District & Sessions Judge No.4, Nagaon.

Shri Talukdar will hand over charge of his Court and office to the Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No. HC.VII-17/2023/10092/A. In exercise of the powers conferred under **Sub Section (1) of Section 12** of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officers, in Grade-II of the Assam Judicial Service as **Chief Judicial**


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Magistrates of the District with Head-quarters as shown below against their names with effect from the date of assuming charge as such:-

Sl. No.	Name of the officers	District	Head-quarters/Station
1.	Smti. Kangki Rani Deka	Kamrup (M)	Guwahati
2.	Shri Lakhinandan Pegu	Darrang	Mangaldai
3.	Shri Dhiraj Kumar Kalita	Jorhat	Jorhat

No.HC.VII-17/2023/10093/A. Smti. Kangki Rani Deka, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Cachar, Silchar is transferred and posted as Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Chaturjya Prasad Talukdar transferred on promotion.

Smti. Deka will hand over charge of her Court and office to the District & Sessions Judge, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10094/A. Shri Lakhinandan Pegu, Secretary, District Legal Services Authority, Dibrugarh is transferred and posted as Chief Judicial Magistrate, Darrang, Mangaldai, vice Smti. Mamta Bhadani transferred on promotion.

Shri Pegu will hand over charge of his office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10095/A. Shri Dhiraj Kumar Kalita, Addl. Chief Judicial Magistrate, Tinsukia is transferred and posted as Chief Judicial Magistrate, Jorhat, vice Shri Vijay Kumar Singh transferred on promotion.

Shri Kalita will hand over charge of his Court and office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

No. HC.VII-17/2023/10096/A. In exercise of the powers conferred under **Sub Section (3) of Section 9** of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officers, in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as **Civil Judge (Sr. Div.) & Asstt. Sessions Judge** of the Districts and Sessions Divisions with Head-quarters as shown below against their names with effect from the date of assuming charge as such:-

Sl No.	Name of the officers	District	Head-quarters/Station
1.	Shri Anup Khanal	Kokrajhar	Kokrajhar
2.	Smti. Moitri Dekadolo	Cachar	Silchar
3.	Smti. Syeda Sabina Afzal Zinnat	Chirang	Kajalgaon
4.	Smti. Priyanka Hazarika Nair	Lakhimpur	North Lakhimpur
5.	Smti. Bobidita Gogoi	Goalpara	Goalpara
6.	Smti. Dubori Dutta	Jorhat	Jorhat
7.	Shri Uttam Chetri	Cachar	Silchar

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No.HC.VII-17/2023/10097/A. Shri Anup Khanal, Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur is transferred and posted as Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kokrajhar vice Shri Rupak Rajak, transferred.

Shri Khanal will hand over charge of his office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10098/A. Smti. Moitri Dekadoloj, Civil Judge (Sr. Div.) & Asstt. Sessions Judge No.2, Cachar, Silchar is posted in the same station as Civil Judge (Sr. Div.) & Asstt. Sessions Judge No.1, vice Smti. Drihata Kakati transferred.

Smti. Dekadoloj will hand over charge of her Court & office to the District & Sessions Judge, Cachar, Silchar and join her new assignment immediately.

No.HC.VII-17/2023/10099/A. Smti. Syeda Sabina Afzal Zinnat, Secretary, District Legal Services Authority, Chirang is posted in the same station as Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Chirang, vice Smti. Jyotshna Das transferred on promotion.

Smti. Zinnat will hand over charge of her office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Chirang and join her new assignment immediately.

No.HC.VII-17/2023/10100/A. Smti. Priyanka Hazarika Nair, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur is posted in the same station as Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur, vice Shri Abdul Mazid Md. Mahiuddin transferred on promotion.

Smti. Nair will hand over charge of her Court & office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and join her new assignment immediately.

No.HC.VII-17/2023/10101/A. Smti. Bobidita Gogoi, Addl. Chief Judicial Magistrate, Goalpara is posted in the same station as Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Goalpara, vice Shri Abdul Kader transferred on promotion.

Smti. Gogoi will hand over charge of her Court & office to the Chief Judicial Magistrate, Goalpara and join her new assignment immediately.

No.HC.VII-17/2023/10102/A. Smti. Dubori Dutta, Addl. Chief Judicial Magistrate, Jorhat is posted in the same station as Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Jorhat, vice Smti. Mili Hussain transferred on promotion.

Smti. Dutta will hand over charge of her Court & office to the Chief Judicial Magistrate, Jorhat and join her new assignment immediately.

No.HC.VII-17/2023/10103/A. Shri Uttam Chetri, Counsellor, Family Court, Barpeta is transferred and posted as Civil Judge (Sr. Div.) & Asstt. Sessions Judge No.2, Cachar, Silchar, vice Smti. Moitri Dekadoloj transferred.

Shri Chetri will hand over charge of his office to the Principal Judge, Family Court, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10104/A. Shri Obang Mize, Counsellor, Family Court No.2, is posted in the same station as Counsellor, Family Court No.1, vice Smti Dimple Boro, transferred on promotion.

Shri Mize will hand over charge of his office to the Principal Judge, Family Court No.2, Kamrup (M), Guwahati and join his new assignment immediately.



No.HC.VII-17/2023/10105/A. Smti. Bijaya Khakhlary, Secretary, District Legal Services Authority, Karbi Anglong is transferred and posted as Counsellor, Family Court No.2, Kamrup (M), Guwahati, vice Shri Obang Mize transferred.

Smti. Khakhlary will hand over charge of her office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Karbi Anglong, Diphu and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10106/A. Smti. Barnali Sarmah, Secretary, District Legal Services Authority, Barpeta is posted in the same station as Counsellor, Family Court, Barpeta vice Shri Uttam Chetri transferred.

Smti. Sarmah will hand over charge of her office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Barpeta and join her new assignment immediately.

No.HC.VII-17/2023/10107/A. Shri Ujal Borah, Secretary, District Legal Services Authority, Goalpara is posted in the same station as Addl. Chief Judicial Magistrate vice Smti. Bobidita Gogoi transferred.

Shri Borah will hand over charge of his office to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Goalpara and join his new assignment immediately.

No. HC.VII-17/2023/10108/A. The High Court has been pleased to recommend the following Grade-III officers of the Assam Judicial Service to Grade-II of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the officers

1. Shri Abhijit Saikia, Sub Divisional Judicial Magistrate (M), Bokakhat.
2. Shri Biswadeep Baruah, Sub Divisional Judicial Magistrate (M), Dhakuakhana.
3. Smti Zubeer Chaliha, Sub Divisional Judicial Magistrate (M), Sarupathar.
4. Shri Iqbal Alam Fanaji, Sub Divisional Judicial Magistrate (M), Bokajan.
5. Smti Dhanjeeta Das, Sub Divisional Judicial Magistrate (M), Rangia.
6. Smti Shatabdi Bhuyan, Sub Divisional Judicial Magistrate (M), Gossaigaon.
7. Shri Kaushik Kamal Baruah, Sub Divisional Judicial Magistrate (M), Majuli.
8. Smti Jahnabi Devi, Sub Divisional Judicial Magistrate (S), Goalpara.
9. Shri Sundeep Kashyap Das, Sub Divisional Judicial Magistrate (M), Margherita.
10. Smti Niva Rani Daley, Sub Divisional Judicial Magistrate (M), Lakhipur, Cachar.
11. Shri Prasenjit Das, Sub Divisional Judicial Magistrate (M), Jonai.
12. Smti Anne Baruah, Sub Divisional Judicial Magistrate (M), Abhayapuri.

No.HC.VII-17/2023/10109/A. On promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

SI No.	Name of the officers	Designation and place of posting	Head-Quarters/Station
1.	Shri Abhijit Saikia	Secretary, District Legal Services Authority, Dibrugarh, vice Shri Lakhinandan Pegu transferred	Dibrugarh

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2.	Shri Biswadeep Baruah	Addl Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, vice Smti. Priyanka Hazarika Nair transferred	North Lakhimpur
3.	Smti Zubeer Chaliha	Secretary, District Legal Services Authority, Cachar, Silchar, vice Shri Nur Muhammad Abdullah Ahmed transferred	Silchar
4.	Shri Iqbal Alam Fanaji	Secretary, District Legal Services Authority, Karbi Anglong, Diphu vice Smti. Bijaya Khakhlary transferred	Diphu
5.	Smti Dhanjeeta Das	Secretary, District Legal Services Authority, Chirang, vice Smti. Syeda Sabina Afzal Zinnat transferred	Kajalgaon
6.	Smti Shatabdi Bhuyan	Secretary, District Legal Services Authority, Darrang, Mangaldai, vice Smti. Monmee Sarma transferred	Mangaldai
7.	Shri Kaushik Kamal Baruah	Addl. Chief Judicial Magistrate, Jorhat, vice Smti. Dubori Dutta transferred	Jorhat
8.	Smti Jahnabi Devi	Secretary, District Legal Services Authority, Goalpara, vice Shri Ujal Borah transferred	Goalpara
9.	Shri Sundeep Kashyap Das	Addl. Chief Judicial Magistrate, Tinsukia, vice Shri Tridip Kumar Bhattacharjee transferred	Tinsukia
10.	Smi Niva Rani Daley	Secretary, District Legal Services Authority, Charaideo, vice Smti. Bipaakkhi Borthakur transferred	Sonari
11.	Shri Prasenjit Das	Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur, vice Shri Anup Khanal transferred	North Lakhimpur
12.	Smti Anee Baruah	Secretary, District Legal Services Authority, Barpeta, vice Smti. Barnali Sarmah transferred	Barpeta

No.HC.VII-17/2023/10110/A. In exercise of the powers conferred under **Sub Section (2) of Section 12 of the Code of Criminal Procedure, 1973**, the High Court is pleased to appoint the following officers in Grade-II of the Assam Judicial Service as **Additional Chief Judicial Magistrate** of the Districts with Head-Quarter as shown below against their names with effect from the date of assuming charge as such:-

Sl. No.	Name of the officers	District	Head-quarters/Station
1.	Shri Ujal Borah	Goalpara	Goalpara
2.	Shri Biswadeep Baruah	Lakhimpur	North Lakhimpur
3.	Shri Kaushik Kamal Baruah	Jorhat	Jorhat
4.	Shru Sundeep Kashyap Das	Tinsukia	Tinsukia

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No.HC.VII-17/2023/10111/A. Shri Abhijit Saikia, Sub-Divisional Judicial Magistrate (M), Bokakhat is transferred on promotion and posted as Secretary, District Legal Services Authority, Dibrugarh, vice Shri Lakhinandan Pegu transferred.

Shri Saikia will hand over charge of his Court and office to the Civil Judge (Jr. Divn) cum Judicial Magistrate 1st Class, Bokakhat, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10112/A. Shri Biswadeep Baruah, Sub-Divisional Judicial Magistrate (M), Dhakuakhana is transferred on promotion and posted as Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, vice Smti. Priyanka Hazarika Nair transferred.

Shri Baruah will hand over charge of his Court and office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10113/A. Smti. Zubeer Chaliha, Sub-Divisional Judicial Magistrate (M), Sarupathar is transferred on promotion and posted as Secretary, District Legal Services Authority, Cachar, Silchar, vice Shri Nur Md. Abdullah Ahmed transferred on promotion.

Smti. Chaliha will hand over charge of her Court and office to the Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Sarupathar and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10114/A. Shri Iqbal Alam Fanaji, Sub-Divisional Judicial Magistrate (M), Bokajan is transferred on promotion and posted as Secretary, District Legal Services Authority, Karbi Anglong, Diphu vice Smti. Bijaya Khakhary transferred.

Shri Fanaji will hand over charge of his Court and office to the Judicial Magistrate 1st Class, Bokajan and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10115/A. Smti. Dhanjeeta Das, Sub-Divisional Judicial Magistrate (M), Rangia is transferred on promotion and posted as Secretary, District Legal Services Authority, Chirang, vice Smti. Syeda Sabina Afzal Zinnat transferred.

Smti. Das will hand over charge of her Court and office to the Judicial Magistrate 1st Class, Rangia and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10116/A. Smti. Shatabdi Bhuyan, Sub-Divisional Judicial Magistrate (M), Gossaigaon is transferred on promotion and posted as Secretary, District Legal Services Authority, Darrang, Mangaldai, vice Smti. Monmee Sarma transferred on promotion.

Smti. Bhuyan will hand over charge of her Court and office to the Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Kokrajhar and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10117/A. Shri Kaushik Kamal Baruah, Sub-Divisional Judicial Magistrate (M), Majuli is transferred on promotion and posted as Addl. Chief Judicial Magistrate, Jorhat, vice Smti. Dubori Dutta transferred.

Shri Baruah will hand over charge of his Court and office to the Chief Judicial Magistrate, Majuli and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10118/A. Smti. Jahnabi Devi, Sub-Divisional Judicial Magistrate (S), Goalpara is promoted and posted as Secretary, District Legal Services Authority, Goalpara, vice Shri Ujal Borah transferred.

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Smti. Devi will hand over charge of her Court and office to the Chief Judicial Magistrate, Goalpara join her new assignment immediately.

No.HC.VII-17/2023/10119/A. Shri Sundeep Kashyap Das, Sub-Divisional Judicial Magistrate (M), Margherita is transferred on promotion and posted as Addl. Chief Judicial Magistrate, Tinsukia, vice Shri Dhiraj Kumar Kalita transferred.

Shri Das will hand over charge of his Court and office to the Chief Judicial Magistrate, Tinsukia and join his new assignment immediately.

No.HC.VII-17/2023/10120/A. Smti. Niva Rani Daley, Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar is transferred on promotion and posted as Secretary, District Legal Services Authority, Charaideo, vice Smti. Bipaakhi Borthakur transferred on promotion.

Smti. Daley will hand over charge of her Court and office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10121/A. Shri Prasenjit Das, Sub-Divisional Judicial Magistrate (M), Jonai is transferred on promotion and posted as Secretary, District Legal Services Lakhimpur, North Lakhimpur, vice Shri Anup Khanal transferred.

Shri Das will hand over charge of his Court and office to the Chief Judicial Magistrate, Dhemaji and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10122/A. Smti. Anne Baruah, Sub-Divisional Judicial Magistrate (M), Abhayapuri is transferred on promotion and posted as Secretary, District Legal Services Authority, Barpeta, vice Smti. Barnali Sarmah transferred.

Smti. Baruah will hand over charge of her Court and office to the Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10123/A. In exercise of the powers conferred under **Sub Section (3) of Section 12** of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officers in Grade-III of the Assam Judicial Service as **Sub-Divisional Judicial Magistrate** and post them as Sub Divisional Judicial Magistrate (M)/(S) at the station/Head-Quarters in the District as shown below against their names with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-Quarters/ Station
1.	Shri Devabrata Kalita	Sub Divisional Judicial Magistrate (M), Abhayapuri, vice Smti. Anne Baruah transferred on promotion	Bongaigaon	Abhayapuri
2.	Smti. Al Moohmina Muzzammil	Sub Divisional Judicial Magistrate (M), Lakhipur, Cachar, vice Smti. Smti. Niva Rani Daley transferred on promotion	Cachar	Lakhipur
3.	Smti. Pronami Dutta	Sub Divisional Judicial Magistrate (M), Margherita, vice Shri Sundeep Kashyap Das transferred on promotion	Tinsukia	Margherita
4.	Shri Angaz Baruah	Sub Divisional Judicial Magistrate (M), Bokajan, vice Shri Iqbal Alam Fanaji transferred on promotion	Karbi Anglong	Bokajan

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5.	Smti. Sabeena Yasmin	Sub Divisional Judicial Magistrate (M), Jonai, vice Shri Prasenjit Das transferred on promotion	Dhemaji	Jonai
6.	Smti. Mridusmita Devi	Sub Divisional Judicial Magistrate (M), Gossaigaon, vice Smti. Shatabdi Bhuyan transferred on promotion	Kokrajhar	Gossaigaon
7.	Shri Siddharth Brook	Sub-Divisional Judicial Magistrate (M), Bokakhat, vice Shri Abhijit Saikia transferred on promotion	Golaghat	Bokakhat
8.	Shri Tridip Kumar Bhattacharyya	Sub-Divisional Judicial Magistrate (M), Majuli, vice Shri Kaushik Kamal Baruah transferred on promotion	Majuli	Majuli
9.	Smti Sweety Bhuyan	Sub-Divisional Judicial Magistrate (M), Rangia, vice Smti. Dhanjeeta Das transferred on promotion	Kamrup	Rangia
10.	Smti Jinti Panging	Sub-Divisional Judicial Magistrate (M), Sarupathar, vice Smti. Zubeer Chaliha transferred on promotion	Golaghat	Sarupathar
11.	Smti Neha Saikia	Sub-Divisional Judicial Magistrate (M), Dhakuakhana, vice Shri Biswadeep Baruah transferred on promotion	Lakhimpur	Dhakuakhana
12.	Smti. Zafreena Begum	Sub-Divisional Judicial Magistrate (S), Bongaigaon, vice Smti. Mridusmita Devi transferred	Bongaigaon	Bongaigaon
13.	Smti. Shahzadi Nissat Rafiquee	Sub-Divisional Judicial Magistrate (S), Goalpara, vice Smti. Jahnabi Devi transferred on promotion	Goalpara	Goalpara
14.	Shri Debasish Borah	Sub-Divisional Judicial Magistrate (S), Baksa, vice Shri Angaz Baruah transferred	Baksa	Mushalpur
15.	Smti. Jyoti Rupa Haloi	Sub-Divisional Judicial Magistrate (S), Udalguri, vice Shri Rajrishi Shandilya already transferred	Udalguri	Udalguri
16.	Smti. Dimpny Naroh	Sub-Divisional Judicial Magistrate (S), Barpeta, vice Shri Tanwir Ikram Hazarika already transferred	Barpeta	Barpeta
17.	Shri Siddhartha Bora	Sub-Divisional Judicial Magistrate (S), Kokrajhar, vice Smti. Jinti Panging transferred	Kokrajhar	Kokrajhar
18.	Smti. Drihata Kakati	Sub-Divisional Judicial Magistrate (S), Cachar, vice Shri Abhilekh Anjan Gogoi transferred	Cachar	Silchar
19.	Smti. Tanusree Dey	Sub-Divisional Judicial Magistrate (S), Tinsukia, vice Shri Tridip Kumar Bhattacharyya transferred	Tinsukia	Tinsukia
20.	Shri Nayan Deep Ghosh	Sub-Divisional Judicial Magistrate (S), Dibrugarh, vice Smti. Neha Saikia transferred	Dibrugarh	Dibrugarh

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No.HC.VII-17/2023/10124/A. Shri Devabrata Kalita, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Abhayapuri is posted in the same station as Sub-Divisional Judicial Magistrate (M), vice Smti. Anne Baruah transferred.

Shri Kalita will hand over charge of his Court and office to the District & Sessions Judge, Bongaigaon and join his new assignment immediately.

No.HC.VII-17/2023/10125/A. Smti. Al Moohmina Muzzammil, Judicial Magistrate 1st Class, Cachar, Silchar is transferred and posted as Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar, vice Smti. Niva Rani Daley transferred.

Smti. Muzzammil will hand over charge of her Court and office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10126/A. Smti. Pronami Dutta, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Margherita is posted in the same station as Sub-Divisional Judicial Magistrate (M), vice Shri Sundeep Kashyap Das transferred.

Smti. Dutta will hand over charge of her Court and office to the District & Sessions Judge, Tinsukia and join her new assignment immediately.

No.HC.VII-17/2023/10127/A. Shri Angaj Baruah, Sub-Divisional Judicial Magistrate (S), Baksa is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bokajan, vice Shri Iqbal Alam Fanaji transferred.

Shri Baruah will hand over charge of his Court and office to the Chief Judicial Magistrate, Baksa, and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10128/A. Smti. Sabeena Yasmin, Sub-Divisional Judicial Magistrate (S), Sivasagar is transferred and posted as Sub-Divisional Judicial Magistrate (M), Jonai, vice Shri Prasenjit Das transferred.

Smti. Yasmin will hand over charge of her Court and office to the Chief Judicial Magistrate, Sivasagar, and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10129/A. Smti. Mridusmita Devi, Sub-Divisional Judicial Magistrate (S), Bongaigaon is transferred and posted as Sub-Divisional Judicial Magistrate (M), Gossaigaon, vice Smti. Shatabdi Bhuyan transferred.

Smti. Devi will hand over charge of her Court and office to the Chief Judicial Magistrate, Bongaigaon, and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10130/A. Shri Siddharth Brook, Sub-Divisional Judicial Magistrate (S), Chirang is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bokakhat, vice Shri Abhijit Saikia transferred.

Shri Brook will hand over charge of his Court and office to the Chief Judicial Magistrate, Chirang, and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10131/A. Shri Tridip Kumar Bhattacharyya, Sub-Divisional Judicial Magistrate (S), Tinsukia is transferred and posted as Sub-Divisional Judicial Magistrate (M), Majuli, vice Shri Kaushik Kamal Baruah transferred.

Shri Bhattacharyya will hand over charge of his Court and office to the Chief Judicial Magistrate, Tinsukia, and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10132/A. Smti. Sweety Bhuyan, Sub-Divisional Judicial Magistrate (S), Golaghat is transferred and posted as Sub-Divisional Judicial Magistrate (M), Rangia, vice Smti. Dhanjeeta Das transferred.

Smti. Bhuyan will hand over charge of her Court and office to the Chief Judicial Magistrate, Golaghat, and proceed to join her new assignment immediately.

11/11/23

No.HC.VII-17/2023/10133/A. Smti. Jinti Panging, Sub-Divisional Judicial Magistrate (S), Kokrajhar is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sarupathar, vice Smti. Zubeer Chaliha transferred on promotion.

Smti. Panging will hand over charge of her Court and office to the Chief Judicial Magistrate, Kokrajhar, and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10134/A. Smti. Neha Saikia, Sub-Divisional Judicial Magistrate (S), Dibrugarh is transferred and posted as Sub-Divisional Judicial Magistrate (M), Dhakuakhana, vice Shri Biswadeep Baruah transferred.

Smti. Saikia will hand over charge of her Court and office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10135/A. Smti. Zafreena Begum, Judicial Magistrate 1st Class, Rangia is transferred and posted as Sub-Divisional Judicial Magistrate (S), Bongaigaon, vice Smti. Mridusmita Devi transferred.

Smti. Begum will hand over charge of her Court and office to the Sub-Divisional Judicial Magistrate (M), Rangia and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10136/A. Shri Abhilekh Anjan Gogoi, Sub-Divisional Judicial Magistrate, Cachar is transferred and posted as Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, vice Shri Saptarshi Das transferred.

Shri Gogoi will hand over charge of his Court and office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10137/A. Smti. Shahzadi Nissat Rafique, Judicial Magistrate 1st Class, Kamrup, Amingaon is transferred and posted as Sub-Divisional Judicial Magistrate (S), Goalpara, vice Smti. Jahnabi Devi transferred on promotion.

Smti. Rafique will hand over charge of her Court and office to the Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10138/A. Shri Debasish Borah, Judicial Magistrate 1st Class, Boko is transferred and posted as Sub-Divisional Judicial Magistrate (S), Baksa, vice Shri Angaz Baruah transferred.

Shri Borah will hand over charge of his Court and office to the Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10139/A. Smti. Jyoti Rupa Haloi, Civil Judge (Jr. Divn.), Udalguri is posted in the same station as Sub-Divisional Judicial Magistrate (S), Udalguri, vice Shri Rajrishi Shandilya already transferred.

Smti. Haloi will hand over charge of her Court and office to the District & Sessions Judge, Udalguri and join her new assignment immediately.

No.HC.VII-17/2023/10140/A. Smti. Dimpay Naroh, Civil Judge (Jr. Divn.) No.1, Barpeta is posted in the same station as Sub-Divisional Judicial Magistrate (S), Barpeta, vice Shri Tanwir Ikram Hazarika already transferred.

Smti. Naroh will hand over charge of her Court and office to the District & Sessions Judge, Barpeta and join her new assignment immediately.

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No.HC.VII-17/2023/10141/A. Shri Siddhartha Bora, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Tihu is transferred and posted as Sub-Divisional Judicial Magistrate (S), Kokrajhar, vice Smti. Jinti Panging transferred.

Shri Bora will hand over charge of his Court and office to the District & Sessions Judge, Nalbari and join his new assignment immediately.

No.HC.VII-17/2023/10142/A. Smti. Drihata Kakati, Civil Judge (Jr. Divn.) No.1, Cachar is posted in the same station as Sub-Divisional Judicial Magistrate (S), Cachar, vice Shri Abhilekh Anjan Gogoi transferred.

Smti. Kakati will hand over charge of her Court and office to the District & Sessions Judge, Cachar and join her new assignment immediately.

No.HC.VII-17/2023/10143/A. Shri Saptarshi Das, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur is posted in the same station as Civil Judge (Jr. Divn.) No.5, Kamrup (M), Guwahati vice Smti. Bhashyarima Bhuyan already transferred.

Shri Das will hand over charge of his office to the L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur and join his new assignment immediately.

No.HC.VII-17/2023/10144/A. Smti. Tanushree Dey, Special Railway Magistrate, Tinsukia is posted in the same station as Sub-Divisional Judicial Magistrate (S), Tinsukia, vice Shri Tridip Kumar Bhattacharyya transferred.

Smti. Dey will hand over charge of her Court and office to the Chief Judicial Magistrate, Tinsukia and join her new assignment immediately.

No.HC.VII-17/2023/10145/A. Shri Nayan Deep Ghosh, Civil Judge (Jr. Divn.) No.1, Dibrugarh is posted in the same station as Sub-Divisional Judicial Magistrate (S), Dibrugarh, vice Smti. Neha Saikia transferred.

Shri Ghosh will hand over charge of his Court and office to the District & Sessions Judge, Dibrugarh and join his new assignment immediately.

No.HC.VII-17/2023/10146/A. Smti. Sujata Kurmi, Civil Judge (Jr. Divn.) No.2, Cachar, Silchar is posted in the same station as Civil Judge (Jr. Divn.) No.1, vice Smti. Drihata Kakati transferred.

Smti. Kurmi will hand over charge of her court and office to the District & Sessions Judge, Cachar, Silchar and join her new assignment immediately.

No.HC.VII-17/2023/10147/A. Smti. Rineesha Goswami, Civil Judge (Jr. Divn.) No.2, Barpeta is posted in the same station as Civil Judge (Jr. Divn.) No.1, vice Smti. Dimpy Naroh transferred.

Smti. Goswami will hand over charge of her court and office to the District & Sessions Judge, Barpeta and join her new assignment immediately.

No.HC.VII-17/2023/10148/A. Shri Priyank Khataniar, Judicial Magistrate 1st Class, Nagaon is posted in the same station as Civil Judge (Jr. Divn.) No.1, vice Shri Rajib Kumar Kashyap transferred.

Shri Khataniar will hand over charge of his court and office to the Chief Judicial Magistrate, Nagaon and join his new assignment immediately.


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No.HC.VII-17/2023/10149/A. Smti. Sikha Barman, Judicial Magistrate 1st Class, Cachar is posted in the same station as Civil Judge (Jr. Divn.) No.2, vice Smti. Sujata Kurmi transferred.

Smti. Barman will hand over charge of her court and office to the Chief Judicial Magistrate, Cachar and join her new assignment immediately.

No.HC.VII-17/2023/10150/A. Smti. Smriti Rekha Bhuyan, Judicial Magistrate 1st Class, Udalguri is posted in the same station as Civil Judge (Jr. Divn.), vice Smti. Jyoti Rupa Haloi transferred.

Smti. Bhuyan will hand over charge of her court and office to the Chief Judicial Magistrate, Udalguri and join her new assignment immediately.

No.HC.VII-17/2023/10151/A. Smti. Jaya Sharma, Civil Judge (Jr. Divn.) No.2, Dibrugarh is posted in the same station as Civil Judge (Jr. Divn.) No.1, vice Shri Nayan Deep Ghosh transferred.

Smti. Sharma will hand over charge of her court and office to the District & Sessions Judge, Dibrugarh and join her new assignment immediately.

No.HC.VII-17/2023/10152/A. Shri Muzakkir Ahmed, Civil Judge (Jr. Divn.), Dibrugarh is posted in the same station as Civil Judge (Jr. Divn.) No.2, vice Smti. Jaya Sharma transferred.

Shri Ahmed will hand over charge of his court and office to the District & Sessions Judge, Dibrugarh and join his new assignment immediately.

No.HC.VII-17/2023/10153 /A. Shri Rajib Kumar Kashyap, Civil Judge (Jr. Divn.) No.1, Nagaon is transferred and posted as Judicial Magistrate 1st Class, Cachar, Silchar vice Smti. Sikha Barman transferred.

Shri Kashyap will hand over charge of his court and office to the District & Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10154/A. Smti. Jusmita Buragohain, Judicial Magistrate 1st Class, Darrang is transferred and posted as Judicial Magistrate 1st Class, Boko vice Shri Debasish Bora transferred.

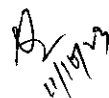
Smti. Buragohain will hand over charge of her court and office to the Chief Judicial Magistrate, Darrang, Mangaldai and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10155/A. Shri Pallab Ranjan Borah, Judicial Magistrate 1st Class, Tinsukia is posted in the same station as Special Railway Magistrate, Tinsukia vice Smti. Tanushree Dey transferred.

Shri Borah will hand over charge of his court and office to the Chief Judicial Magistrate, Tinsukia and join his new assignment immediately.

No.HC.VII-17/2023/100156/A. Smti. Pallabi Kalita, Judicial Magistrate 1st Class, Sivasagar is transferred and posted as Judicial Magistrate 1st Class, Amingaon vice Smti. Shahzadi Nissat Rafique transferred.

Smti. Kalita will hand over charge of her court and office to the Chief Judicial Magistrate, Sivasagar, and proceed to join her new assignment immediately.

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No.HC.VII-17/2023/10157/A. Smti. Moazzida Begum, Judicial Magistrate 1st Class, Barpeta is transferred and posted as Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Abhayapuri vice Shri Devabrata Kalita transferred.

Smti. Begum will hand over charge of her court and office to the Chief Judicial Magistrate, Barpeta, and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10158/A. Shri Sanjay Karmakar, Civil Judge (Jr. Divn.) No.4, Cachar, Silchar is transferred and posted as Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Margherita, vice Smti. Pronami Dutta transferred.

Shri Karmakar will hand over charge of his court and office to the District & Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10159/A. Smti. Margaret Thomas Deka, Judicial Magistrate 1st Class, Jorhat is transferred and posted as Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Tihu vice Shri Siddhartha Bora transferred.

Smti. Deka will hand over charge of her court and office to the Chief Judicial Magistrate, Jorhat, and proceed to join her new assignment immediately.

No.HC.VII-17/2023/10160/A. *All the above officers are directed to hand over charge of their respective Courts and Offices on or before 31.10.2023 and to proceed to join their new assignments immediately.*

No.HC.VII-17/2023/10161/A. *The following Officer of the Assam Judicial Service is not entitled to Travelling Allowance in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause-9 of the Transfer Policy for the Judicial Officers of Assam issued on 17.12.2021, as his transfer has been made on his own request:*

(i) **Shri Nisanta Goswami**

No.HC.VII-17/2023/10162/A. Shri Kaustabh Moni Sarma, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, West Karbi Anglong Hamren is transferred and posted as Judicial Magistrate 1st Class, Tinsukia vice Shri Avinob Bezbarua already transferred.

Shri Sarma will, after being released by Judicial Academy, Assam on completion of his post-appointment training, hand over charge of his court and office to the District & Sessions Judge, West Karbi Anglong, Hamren and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10163/A. Shri Pratik Parasar Sarma, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Majuli is transferred and posted as Judicial Magistrate 1st Class, Udalguri vice Smti. Smriti Rekha Bhuyan transferred.

Shri Sarma will, after being released by Judicial Academy, Assam on completion of his post-appointment training, hand over charge of his court and office to the District & Sessions Judge, Majuli and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10164/A. Smti. Sukanya Hazarika, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Biswanath is transferred and posted as Judicial Magistrate 1st Class, Cachar, vice Shri Abhilekh Anjan Gogoi already transferred.

Smti. Hazarika will, after being released by Judicial Academy, Assam on completion of her post-appointment training, hand over charge of her court and office to the District & Sessions Judge, Biswanath and proceed to join her new assignment immediately.

11/10/23

No.HC.VII-17/2023/10165/A. Shri Anjan Nath, Civil Judge (Jr. Divn.), South Salmara is transferred and posted as Judicial Magistrate 1st Class, Dibrugarh vice Smti. Prarthana Neog already transferred.

Shri Nath will, after being released by Judicial Academy, Assam on completion of his post-appointment training, hand over charge of his court and office to the District & Sessions Judge, South Salmara and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10166/A. Shri Monojyoti Mili, Civil Judge (Jr. Divn.), Charaideo is transferred and posted as Civil Judge (Jr. Divn.), Cachar, Silchar vice Shri Sanjay Karmakar transferred.

Shri Mili will, after being released by Judicial Academy, Assam on completion of his post-appointment training, hand over charge of his court and office to the District & Sessions Judge, Charaideo and proceed to join his new assignment immediately.

No.HC.VII-17/2023/10167/A. Smti. Plabita Boro, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Bajali is transferred and posted as Judicial Magistrate 1st Class, Golaghat, vice Shri Rupam Saikia already transferred.

Smti. Boro will, after being released by Judicial Academy, Assam on completion of her post-appointment training, hand over charge of her court and office to the District & Sessions Judge, Bajali and proceed to join her new assignment immediately.

(The power is personal to the Officers concerned and may be exercised by them at any station.)

By Order,
Sd/- Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No. HC.VII-05/2021/10168-10285/A.

Dated, 11.10.2023

Copy to:-

1. The Director, Judicial Academy Assam, for information.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

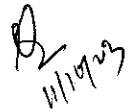
He is requested to take necessary steps for appointment of Shri Biprajit Roy with the powers of District Judge.

He is requested to invest the following officers with the powers of Additional District Judge: -

- a. Shri Abdul Mazid Md. Mahiuddin
- b. Smti. Monmee Sarma
- c. Shri Rupak Rajak
- d. Smti. Jyotshna Das
- e. Smti. Dimple Boro
- f. Shri Vijay Kumar Singh
- g. Smti. Mili Hussain
- h. Shri Nur Md. Abdullah Ahmed
- i. Shri Abdul Kader
- j. Smti. Mamta Bhadani
- k. Smti. Bipaakkhi Borthakur
- l. Shri Chaturjya Prasad Talukdar

He is requested to invest the following officers with the powers of Civil Judge: -

- a. Shri Anup Khanal
- b. Smti. Moitri Dekadolo
- c. Smti. Syeda Sabina Afzal Zinnat
- d. Smti. Priyanka Hazarika Nair



- e. Smti. Bobidita Gogoi
 - f. Smti. Dubori Dutta
 - g. Shri Uttam Chetri
3. The Commissioner and Secretary, to the Govt. of Assam, Legislative Department, Dispur, Guwahati
 4. The Commissioner & Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati.
He/She is requested to appoint the following officers as Presiding Officer, Industrial Tribunal, Dibrugarh and Cachar respectively: -
 - a. Shri Dhruvad Kashyap Das
 - b. Smti. Rubina Sarmah
 5. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
 6. The District and Sessions Judge, _____
 7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
 8. The Principal Judge, Family Court, No.1, 2 & 3, Kamrup (M), Guwahati/Cachar, Silchar/Barpeta.
 9. The Presiding Officer, industrial tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
 10. The Presiding Officer, Labour Court, Guwahati/Dibrugarh.
 11. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
 12. The Special Judge, Assam, Guwahati.
 13. The Special judge, CBI & NIA, Assam, Guwahati.
 14. The Member- Secretary, Assam State Legal Services Authority, Guwahati.

He is requested to release the following officers from the post of Secretary, District Legal Services Authority as per Notification: -

- a. Smti. Monmee Sarma
- b. Shri Nur Md. Abdullah Ahmed
- c. Smti. Bipaakkhi Borthakur
- d. Shri Anup Khanal
- e. Shri Lakhinandan Pegu
- f. Smti. Syeda Sabina Afzal Zinnat
- g. Smti. Bijaya Khakhlary
- h. Smti. Barnali Sarmah
- i. Shri Ujal Borah

He is also requested to appoint the following officers as Secretary, District Legal Services Authority as per Notification: -

- a. Shri Abhijit Saikia
 - b. Smti. Zubeer Chaliha
 - c. Shri Iqbal Alam Fanaji
 - d. Smti. Dhanjeeta Das
 - e. Smti. Shatabdi Bhuyan
 - f. Smti. Jahnabi Devi
 - g. Smti. Niva Rani Daley
 - h. Shri Prasenjit Das
 - i. Smri Anne Baruah
15. The Member MACT, Guwahati/ Dhuburi/ Nagaon/ Nalbari/ Barpeta/ Cachar, Silchar/ Sonitpur, Tezpur/ Goalpara/ Kamrup, Amingaon.
 16. The Special Judge, Additional CBI Court, No.1, 2 & 3, Assam, Chandmari, Guwahati.
 17. Shri Dhruvad Kashyap Das, District & Sessions Judge, Cachar, Silchar.
 18. The Additional District Judge,
 19. Shri Biprajit Roy, Member, MACT, Dhubri.
 20. Smri. Rubina Sarmah, Addl. District & Sessions Judge-cum-Special Judge (POCSO), Golaghat.
 21. Smti. Poli Katakai, Addl. District & Sessions Judge-cum-Special Judge (POCSO), Dhubri.
 22. Shri Kalyanjit Saikia, Addl. District & Sessions Judge, bijni, Chirang.
 23. Smti. Angjeeta Mahanta, Addl. Sessions Judge-cum-Special Judge (POCSO), Morigaon.
 24. Smti. Nazmee Ayysha Ahmed, Addl. Sessions Judge-cum-Special Judge (POCSO), Sivasagar.
 25. Shri Sushil Kumar Kabra, Addl. District & Sessions Judge, FTC, Dibrugarh.

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26. Shri Nisanta Goswami, Addl. District & Sessions Judge, FTC, Sonitpur, Tezpur.
27. Shri Kumud Chandra Boro, Addl. District & Sessions Judge, Nagaon.
28. Shri Abdul Mazid Md. Mahiuddin, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur.
29. Smti. Monmee Sarma, Secretary, District Legal Services Authority, Darrang, Mangaldai.
30. Shri Rupak Rajak, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Kokrajhar.
31. Smti. Jyotshna Das, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Chirang.
32. Smti. Dimple Boro, Counsellor, Family Court No.1, Kamrup (M), Guwahati.
33. Shri Vijay Kumar Singh, Chief Judicial Magistrate, Jorhat.
34. Smti. Mili Hussain, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Jorhat.
35. Shri Nur Md. Abdullah Ahmed, Secretary, District Legal Services Authority, Cachar, Silchar.
36. Shri Abdul Kader, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Goalpara.
37. Smti. Mamta Bhadani, Chief Judicial Magistrate, Darrang, Mangaldai.
38. Smti. Bipaakhi Borthakur, Secretary, District Legal Service Authority, Charaideo.
39. Shri Chaturjya Prasad Talukdar, Chief Judicial Magistrate, Kamrup (M), Guwahati.
40. The Chief Judicial Magistrate,.....
41. The Joint Registrar (.....), Gauhati High Court, Guwahati
42. Smti. Kangki Rani Deka, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge No.1, Cachar, Silchar.
43. Shri Anup Khanal, Secretary, District Legal Service Authority, Lakhimpur, North Lakhimpur.
44. Smti. Moitri Dekadolo, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge No.2, Cachar, Silchar.
45. Shri Obang Mize, Counsellor, Family Court No.2, Kamrup (M), Guwahati.
46. Shri Lakhinandan Pegu, Secretary, District Legal Service Authority, Dibrugarh.
47. Smti. Syeda Sabina Afzal Zinnat, Secretary, District Legal Service Authority, Chirang.
48. Smti. Priyanka Hazarika Nair, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur.
49. Shri Dhiraj Kumar Kalita, Addl. Chief Judicial Magistrate, Tinsukia.
50. Smti. Bijaya Khakhlary, Secretary, District Legal Service Authority, Karbi Anglong.
51. Smti. Bobidita Gogoi, Addl. Chief Judicial Magistrate, Goalpara.
52. Smti. Dubori Dutta, Addl. Chief Judicial Magistrate, Jorhat.
53. Shri Uttam Chetri, Counsellor, Family Court, Barpeta.
54. Smti. Barnali Sarmah, Secretary, District Legal Service Authority, Barpeta.
55. Shri Ujal Borah, Secretary, District Legal Service Authority, Goalpara
56. Shri Abhijit Saikia, Sub-Divisional Judicial Magistrate (M), Bokakhat.
57. Shri Biswadeep Baruah, Sub-Divisional Judicial Magistrate (M), Dhakuakhana.
58. Smti. Zubeen Chaliha, Sub-Divisional Judicial Magistrate (M), Sarupathar.
59. Shri Iqbal Alam Fanaji, Sub-Divisional Judicial Magistrate (M), Bokajan.
60. Smti. Dhanjeeta Das, Sub-Divisional Judicial Magistrate (M), Rangia.
61. Smti. Shatabdi Bhuyan, Sub-Divisional Judicial Magistrate (M), Gossaigaon.
62. Shri Kaushik Kamal Baruah, Sub-Divisional Judicial Magistrate (M), Majuli.
63. Smti. Jahnabi Devi, Sub-Divisional Judicial Magistrate (S), Goalpara.
64. Shri Sundeep Kashyap Das, Sub-Divisional Judicial Magistrate (M), Margherita.
65. Shri Niva Rani Daley, Sub-Divisional Judicial Magistrate (M), Lakhimpur, Cachar.
66. Shri Prasenjit Das, Sub-Divisional Judicial Magistrate (M), Jonai.
67. Smti. Anne Baruah, Sub-Divisional Judicial Magistrate (M), Abhayapuri.
68. Shri Devabrata Kalita, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Abhayapuri.
69. Smti. Al Moohmina Muzzammil, Judicial Magistrate 1st Class, cachar, Silchar.
70. Smti. Pronami Dutta, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Margherita.
71. Shri Angaj Baruah, Sub-Divisional Judicial Magistrate (S), Baksa.
72. Smti. Sabeena Yasmin, Sub-Divisional Judicial Magistrate (S), Sivasagar.
73. Smti. Mridusmita Devi, Sub-Divisional Judicial Magistrate (S), Bongaigaon.
74. Shri Siddharth Brook, Sub-Divisional Judicial Magistrate (S), Chirang.
75. Shri Tridip Kumar Bhattacharyya, Sub-Divisional Judicial Magistrate (S), Tinsukia.
76. Smti. Sweetly Bhuyan, Sub-Divisional Judicial Magistrate (S), Golaghat.
77. Smti. Jinti Panging, Sub-Divisional Judicial Magistrate (S), Kokrajhar
78. Smti. Neha Saikia, Sub-Divisional Judicial Magistrate (S), Dibrugarh.
79. Smti. Zafreena Begum, Judicial Magistrate 1st Class, Rangia.
80. Shri Abhilekh Anjan Gogoi, Sub-Divisional Judicial Magistrate (S), Cachar
81. Smti. Shahzadi Nissat Rafique, Judicial Magistrate 1st Class, Kamrup, Amingaon.
82. Shri Debasish Borah, Judicial Magistrate 1st Class, Boko.
83. Smti. Jyoti Rupa Haloi, Civil Judge (Jr. Divn.), Udalguri.
84. Smti. Dimpy Naroh, Civil Judge (Jr. Divn.) No.1, Barpeta.

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85. Shri Siddhartha Bora, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Tihu.
86. Smti. Drihata Kakati, Civil Judge (Jr. Divn.) No.1, Cachar
87. Shri Saptarshi Das, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
88. Smti. Tanushree Dey, Special Railway Magistrate, Tinsukia.
89. Smti. Sujata Kurmi, Civil Judge (Jr. Divn.) No.2, Cachar.
90. Shri Nayan Deep Ghosh, Civil Judge (Jr. Divn.) No.1, Dibrugarh.
91. Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Bokakhat,
92. Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Sarupathar
93. Smti. Rineesha Goswami, Civil Judge (Jr. Divn.) No.2, Barpeta.
94. Shri Priyank Khataniar, Judicial Magistrate 1st Class, Nagaon.
95. Smti. Sikha Barman, Judicial Magistrate 1st Class, Cachar
96. Smti. Smriti Rekha Bhuyan, Judicial Magistrate 1st Class, Udalguri.
97. Smti. Jaya Sharma, Civil Judge (Jr. Divn.) No.2, Dibrugarh
98. Shri Muzakkir Ahmed, Civil Judge (Jr. Divn.), Dibrugarh
99. Shri Rajib Kumar Kashyap, Civil Judge (Jr. Divn.) No.1, Nagaon.
100. Smti. Jusmita Buragohain, Judicial Magistrate 1st Class, Darrang.
101. Shri Pallab Ranjan Borah, Judicial Magistrate 1st Class, Tinsukia.
102. Smti. Pallavi Kalita, Judicial Magistrate 1st Class, Sivasagar.
103. Smti. Moazzida Begum, Judicial Magistrate 1st Class, Barpeta.
104. Shri Sanjay Karmakar, Civil Judge (Jr. Divn.) No.4, Cachar.
105. Smti. Margaret Thomas Deka, Judicial Magistrate 1st Class, Jorhat.
106. Judicial Magistrate 1st Class, Rangiya
107. Shri Kaustabh Moni Sarma, Civil Judge (Jr. Divn.) -cum- Judicial Magistrate 1st Class, West Karbi Anglong, Hamren.
108. Shri Pratik Parasar Sarma, Civil Judge (Jr. Divn.) -cum- Judicial Magistrate 1st Class, Majuli.
109. Smti. Sukanya Hazarika, Civil Judge (Jr. Divn.) -cum- Judicial Magistrate 1st Class, Biswanath.
110. Shri Anjan Nath, Civil Judge (Jr. Divn.), South Salmara.
111. Shri Monojyoti Mili, Civil Judge (Jr. Divn.), Charaideo.
112. Smti. Plabita Boro, Civil Judge (Jr. Divn.) -cum- Judicial Magistrate 1st Class, Bajali.
113. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
114. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice _____ Gauhati High Court, Guwahati.
115. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
116. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
117. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
118. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

[Handwritten Signature]
11/10/23

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI